

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP(CAA) No. 06/230/HDB/2024
u/s. 230 of Companies Act

IN THE MATTER OF:

M/s. Aktinos Pharma Pvt Ltd (Transferor Company) and M/s. Apicore Pharmaceuticals Pvt Ltd (Transferee Company) and their respective shareholders and creditors

...Petitioner/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel for petitioner present physically.
Ms Kusum Yadav, Assistance Director from RD Office present physically.
Mr D Vasant Kumar Meshram, Assistant OL from OL Office present physically.
RD report not filed. Learned RD seeks time for filing RD report. Hence, for RD report, matter adjourned to 13.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)